

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**CP (IB) No. 279/Chd/HP/2019
(Admitted)**

Under Section 60(5) of IBC, 2016.

In the matter of:

Bansal Traders ...Petitioner/Operational Creditor

Versus

BBN Foods Hi-Tech Processing
Pvt. Ltd. ...Respondent/Corporate Debtor

Present through video conferencing:

Mr. Nitin Kant Setia, Advocate for the Resolution Professional.

At the request of learned counsel for the Resolution Professional,
list on 16.08.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc